

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 337/2003 in OA 1836/2003

New Delhi, this the 22nd day of September, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Sh. V.K.Majotra, Member (A)

Dr. S.K.Sharma (Retd)
Drug Inspector
R/o Flat No.E-12, Delhi Citizens Society
D.C.Chowk, Sector - 13, Rohini, Delhi - 110 085.

...Petitioner
(By Advocate Sh. G.S.Lobana)

V E R S U S

Smt. Shailja Chandra
Chief Secretary
Govt. of NCT of Delhi
Delhi Sachivalaya
New Delhi - 110 002.

...Respondents

ORDER (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

We find that necessary orders in terms of
Tribunal's orders dated 25-7-2003 in OA 1836/2003 have
not to be passed by the alleged contemnor/respondent
No.1 but by other respondents in the OA.

2. In the circumstances, CP 337/2003 is
dismissed as not maintainable.

V.K.Majotra
(V.K.Majotra)

Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)

Vice-Chairman (J)

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